

फाइल सं. 01/S&S-ExpertCommittee(PA)-Proposal/FSSAI-2017

भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण

(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)

(विज्ञान एवं मानक विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

Dated, the 1st November, 2022

Notice

Sub: Fee refund policy for the applications under FSS (Approval for Non-specified Food and Food Ingredients) Regulations, 2017- reg.

FSSAI has notified the Food Safety and Standards (Approval for Non-specified Food and Food Ingredients) Regulations, 2017 (*hereinafter referred as NSF regulations*) on 15.09.2017 for approval of non-specified food and food ingredients including novel foods. The applicants seeking approval of non-specified food and food ingredients has to submit an application in FORM – I of these regulations along with necessary documents and fee of Rs. 50,000/- (Fifty thousand) plus 18% GST.

2. FSSAI further issued a notice dated 31st August, 2022 stating that applications and requisite fee under NSF regulations shall be submitted through ePAAS only; and, applications submitted via email or post shall be summarily rejected w.e.f. 1st October, 2022.

3. Further, the Authority decided that since it takes a lot of time and effort of the Officers to perform initial scrutiny of the applications; fee once paid under NSF regulations shall not be refunded to the applicant in any case.

This issues with the approval of Competent Authority.

Digitally Signed by

Harinder Singh Oberoi

Date: 01-11-2022 17:07:52

Reason: Approved

(Dr. Harinder Singh Oberoi)

Advisor - S & S

To

1. All Food Business Operators
2. CTO, FSSAI for necessary action and uploading on FSSAI website

Copy to:

1. PPS to CP, FSSAI
2. Sr. PS to CEO, FSSAI
3. All division Heads, FSSAI